

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 504 OF 2024**

**IN THE MATTER OF:**

**News item titled "The Drowning Jewel: Tapestry of Dal Lake's Decline and  
Fishing Community's Struggle in Kashmir" appearing in The Wire  
dated 01.03.2024**

**MEMO OF PARTIES (As Per ORDER DATED 08.05.2024)**

**News item titled "The Drowning Jewel: Tapestry of Dal Lake's Decline and  
Fishing Community's Struggle in Kashmir" appearing in The Wire  
dated 01.03.2024**

**VERSUS**

- 1. J&K Lake Conservation and Management Authority (J&K LCMA),  
through its Vice Chairman,  
LCMA Complex, Miskeen Bagh, Khanyar,  
Srinagar-190 003, Jammu & Kashmir  
Email: [vicechairman@gmail.com](mailto:vicechairman@gmail.com)** (Respondent No 1.)
- 2. Central Pollution Control Board,  
through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi 110 032  
Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)** (Respondent No 2.)
- 3. Jammu & Kashmir Pollution Control Committee,  
through its Member Secretary,  
Parivesh Bhawan, Forest Complex, Gladni, Narwal,  
Transport Nagar, Jammu-180 004  
Email: [chairman87jkspcb@gmail.com](mailto:chairman87jkspcb@gmail.com)** (Respondent No 3.)
- 4. Deputy Commissioner / District Magistrate,  
Srinagar, Amar Niwas Complex,  
DC office 2nd Floor Tankipora, Srinagar 190 001  
Email: [dcsgr-jk@nic.in](mailto:dcsgr-jk@nic.in)** (Respondent No 4.)